

## Completion of Recovery Certificate No. 8360 of 2024 against AMREEN SUKHYANI in the matter of ISO at BSE

Recovery Certificate No. 8360 of 2024 dated November 21, 2024 was drawn against AMREEN SUKHYANI (PAN: ATUPS9251J) [Defaulter] for sum of Rs. 5,81,000/-(Rupees Five Lakh Eighty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/BM/JR/2023-24/28870 dated August 23, 2023 in the matter of ISO at BSE-AMREEN SUKHYANI.

In view of the payment of the amount of Rs. 5,91,000/- (Rupees Five Lac Ninety One Thousand Only) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax 1961Act.

November 12, 2025



KSHAMA PRASHANT /

Digitally signed by KSHAMA PRASHANT WAGHERKAR WAGHERKAR Date: 2025.11.12

**RECOVERY OFFICER**